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IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

OA No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Petitioner

Vs

State of Haryana

...Respondents

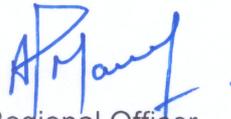
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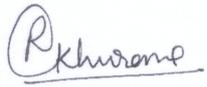
Sr. No.	Particular	Page No.
1.	Status Report in compliance of Hon'ble NGT order dated 25.08.2025 and order dated 19.11.2025 by way of affidavit of Ajay Singh, Regional Officer, Sonipat, HSPCB.	1-5

Dated: 17.02.2026

Place: Sonipat

Through


Regional Officer,
HSPCB, Sonipat


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OA No. 622 of 2024

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Vs

State of Haryana

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STATUS REPORT IN COMPLIANCE OF HON'BLE NGT ORDER
DATED 25.08.2025 AND ORDER DATED 19.11.2025 BY WAY OF
AFFIDAVIT OF AJAY SINGH, REGIONAL OFFICER, SONIPAT,
HSPCB

Most Respectfully Showeth:

1. The Hon'ble Green Tribunal, vide orders dated 25.08.2025 and order dated 19.11.2025, interalia passed the following directions:-

"3. Haryana State Pollution Control Board (HSPCB) has filed the progress Report dated 23.08.2025 in respect of two CETPs by stating that so far as 10 MLD CETP is concerned, it is meeting the standards since March 2025 except June 2025 where the discharge was exceeding the standards prescribed for TDS. In respect of 16 MLD CETP, it is stated that the CETP is meeting the prescribed standards since 15.07.2025 except one sample collected on 19.07.2025 which exceeded the BOD discharge standards. The progress Report further states that environmental compensation of Rs. 2,52,00,000/- has been imposed on 16 MLD CETP Barhi. In addition, the environmental compensation of Rs. 1,20,00,000/- has been imposed on 16 and 10 MLD CETP and that prosecution for 16 MLD CETP for violating the discharge standards has been launched before the Court of Chief Judicial Magistrate, Sonipat. The progress Report does not disclose the exact period for which the environmental compensation has been imposed on two CETPs.

*4. Learned Counsel appearing for the HSPCB seeks four weeks' time to file a further progress Report **disclosing the period for which the environmental compensation has been imposed** and recovery status of environmental compensation."*

2. It is submitted that the respondent Board has imposed the Environmental Compensation both on HSIIDC for 16 MLD and 10 MLD CETP for the period found non-complying w.r.t. effluent discharge standards notified by MoEF&CC and also on individual industries for being non-complying with inlet design standards of CETP installed and operational by HSIIDC, as per the provisions of Board EC policy dated 22.12.2021.

The details of Environmental Compensation (EC) imposed on CETPs and individual industries are given as below:

A. Details of Environmental Compensation (EC) imposed on CETPs installed by HSIIDC for non-compliance w.r.t. effluent discharge standards:

Sr. No.	Name of CETP	Period of violations	EC recommended to H.O. and pending to imposed (Rs.)	EC already Imposed (Rs.)	EC Deposited (Rs.)	Remarks
1.	16 MLD CETP at Barhi	24.03.2022 to 10.07.2024 (840 days)	-	2,52,00,000	0	SM, HSIIDC, Barhi has not deposited EC amount till date.
		11.07.2024 to 31.01.2025 (204 days)	61,20,000	0	0	EC recommended to ECAC, Head Office, HSPCB for imposition and same is under finalization for final approval of the authority. Hearing has also been given to HSIIDC at the level of ECAC.
2.	10 MLD CETP at Barhi	18.07.2024 to 31.01.2025 (196 days)	58,80,000	0	0	EC recommended to ECAC, Head Office, HSPCB for imposition and same is under finalization for final approval of the authority. Hearing has also been given to HSIIDC at the level of ECAC.
Total			1,20,00,000	2,52,00,000	NIL	

B. Details of Environmental Compensation (EC) imposed on individual industrial units existing in Industrial Estate, HSIIDC, Barhi for the period the unit remained non-complying w.r.t. effluent discharge standards after joint inspection of committee in the present matter of OA no. 622 of 2024:

Part-I: Detail of 6 no. of units where EC imposed and deposited:

Sr. No.	Name of Unit	EC Imposed (Rs.)	Deposited (Rs.)
1.	M/S Cosmic Petrochem Pvt Ltd. Plot no 216 HSIIDC Barhi, Sonipat	4,72,500	4,72,500
2.	M/S Rexolene India Manufacturing Pvt Ltd. Plot no 473-E, Ph-II, HSIIDC Barhi, Sonipat	4,10,000	4,10,000
3.	M/s EURO THREADS (P) LTD Plot No. 343 344, HSIIDC, Barhi, Sonipat.	4,30,000	4,30,000
4.	M/s Shree Krishna Buttons Pvt. Ltd. Plot no. 29, HSIIDC, Phase-I, Barhi, Sonipat	18,45,000	18,45,000
5.	M/s Ansh Beverages Pvt. Ltd. Plot-39, Ph-1, HSIIDC, Barhi, Sonipat	18,18,750	18,18,750
6.	M/s Savi Texfab Pvt. Ltd. Plot no 544 Ph-2 HSIIDC Barhi, Sonipat	42,80,000	NIL (under review with ECAC)
Total		92,56,250	49,76,250

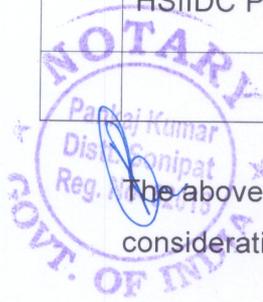
Part-II: Detail of 25 no. of industrial units existing in Industrial Estate, HSIIDC, Barhi where EC recommended to ECAC, Head Office, HSPCB for imposition and under finalization with the Competent authority for the period the unit remained non-complying w.r.t. effluent discharge standards after joint inspection of committee in the present matter of OA no. 622 of 2024:

Sr. No.	Name & address of the unit	Amount of EC proposed (in Rs.)	Status of imposition/ recommendation
1	M/s MODERN DYEING PVT. LTD. PLOT NO. 527, HSIIDC, PHASE-II, BARHI, DISTT. SONEPAT	1,90,000	Case recommended by RO HSPCB Sonipat vide No. 5798 dated 13.02.2026
2	M/s Global Enterprises Plot No.656, Phase-II, HSIIDC, Barhi, Sonipat	2,00,000	Case recommended by RO HSPCB Sonipat vide No. 5810 dated 13.02.2026
3	M/s Smitz Marketing Plot No. 522A, Phase-II, HSIIDC, Barhi, Dist. Sonipat	2,00,000	Case recommended by RO HSPCB Sonipat vide No. 5772 dated 13.02.2026
4	M/s Sumit Enterprises P. No. 178, Barhi, Sonipat	2,10,000	Case recommended by RO HSPCB Sonipat vide No. 5809 dated 13.02.2026

5	M/s Kanodia Intercontinental, Pvt. Ltd. Plot No. 8 and 9 HSIIDC, Barhi, Sonapat	6,20,000	Case recommended by RO HSPCB Sonipat vide No. 4554 dated 16.1.2026
6	M/s Rakesh Textile Plot No. 240, HSIIDC, Barhi, Dist. Sonipat, Haryana	2,70,000	Case recommended by RO HSPCB Sonipat vide No. 5816 dated 13.02.2026
7	M/s Shivam Enterprises, Plot No. 274, HSIIDC, Barhi, Sonipat	2,80,000	Case recommended by RO HSPCB Sonipat vide No. 5813 dated 13.02.2026
8	M/s Such Exports Pvt. Ltd. 179-180-184-185 HSIIDC Industrial Estate Barhi, Sonipat	2,90,000	Case recommended by RO HSPCB Sonipat vide No. 5815 dated 13.02.2026
9	M/s M. K. Dyeing Plot no. 98-99, HSIIDC Industrial Estate, Barhi	2,90,000	Case recommended by RO HSPCB Sonipat vide No. 5768 dated 13.02.2026
10	M/s Spectrum Washing Pvt. Ltd. Plot No. 130, Industrial Estate, Barhi, Sonipat	3,00,000	Case recommended by RO HSPCB Sonipat vide No. 5811 dated 13.2.2026.
11	M/s EOC Polymers India Pvt. Ltd., Plot No. 474A & 474B, HSIIDC, Industrial Estate, Barhi Phase-I, Sonipat.	3,25,000	Case recommended by RO HSPCB Sonipat vide No. 5770 dated 13.02.2025.
12	M/s Super Dyeing Plot No. 498, Ph-II, HSIIDC, Barhi, Sonipat	3,50,000	Case recommended by RO HSPCB Sonipat vide No. 5773 dated 13.02.2026
13	M/s Shree Sidhi Vinayak Texcolors Pvt. Ltd. P.N. 495, HSIIDC, Phase-II, Barhi, Dist. Sonipat, Haryana	3,60,000	Case recommended by RO HSPCB Sonipat vide No. 5814 dated 13.02.2026
14	M/s Generous Textiles Pvt. Ltd. Plot no 383, HSIIDC Barhi Sonipat	3,70,000	Case recommended by RO HSPCB Sonipat vide No. 5808 dated 13.02.2026
15	M/s Girja Dyeing Plot no. 7, HSIIDC Barhi, Sonipat	3,70,000	Case recommended by RO HSPCB Sonipat vide No. 5812 dated 13.2.2026.
16	M/s Shree Jee Fabrics Plot no. 525B-525C, HSIIDC, Phase-II, Barhi, Sonipat, Haryana	4,00,000	Case recommended by RO HSPCB Sonipat vide No. 5771 dated 13.02.2026
17	M/s Swastik Multifibre Pvt Ltd Plot No 391, HSIIDC, Phase-1, Barhi, Sonapat	4,30,000	Case recommended by RO HSPCB Sonipat vide No. 5767 dated 13.02.2026
18	M/s PP Texofab Pvt. Ltd. PN 494, HSIIDC, Ph-II, Barhi, Dist. Sonipat, Haryana	5,10,000	Case recommended by RO HSPCB Sonipat vide No. 5807 dated 13.2.2026.
19	M/s Sino India Textiles Pvt. Ltd. Plot No 684 Phase- II, Barhi, Dist. Sonipat, Haryana	5,10,000	Case recommended by RO HSPCB Sonipat vide No. 5774 dated 13.02.2026
20	Manohar Filaments Pvt. Ltd. Plot 531-532, HSIIDC, Barhi, Sonipat	6,00,000	Case recommended by RO HSPCB Sonipat vide No. 5769 dated 13.02.2026
21	M/s DHRUV GLOBALS LTD., PLOT NO. 462-463, PHASE-I, BARHI, SONEPAT	10,50,000	Case recommended by RO HSPCB Sonipat vide No. 5796 dated 13.02.2026
22	M/s GEE AAR Thread Pvt. Ltd. Plot No. 655, HSIIDC, Barhi, Sonipat	13,80,000	Case recommended by RO HSPCB Sonipat vide No. 5797 dated 13.02.2026



23	M/s Nagpal Trading company 167, HSIIDC, Industrial Area, Barhi, Sonipat	3,50,000	Case recommended by RO HSPCB Sonipat vide No. 5818 dated 13.02.2026
24	M/s Shadex Creations Plot No 661, HSIIDC Phase- II, Barhi, Dist. Sonipat, Haryana	1,60,000	Case recommended by RO HSPCB Sonipat vide No. 5820 dated 13.02.2026
25	M/s Smitz Polytex Plot No 5 HSIIDC Phase 1 Barhi Sonipat	10,50,000	Case recommended by RO HSPCB Sonipat vide No. 5819 dated 13.02.2026
Total		68,10,000	



The above report is submitted on the behalf of respondent Board for kind consideration of the Hon'ble Tribunal.

Dated: 17.02.2026


Deponent

Verification:

Verified at Sonipat on 17th day of February, 2026 that contents of above status report are true and correct to the best of my knowledge as per information derived from the official record. Nothing material has been concealed therein.

ATTESTED

NOTARY
Distt. Sonipat
17/02/25


Deponent